

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.129 of 2017 (SZ)**

**Applicant(s)**

Federation of Apartments  
Association Bengaluru,  
Rep. by its General Secretary,  
Mr. Shivakumar. S  
Bangalore

Vs.

**Respondent(s)**

State of Karnataka  
Rep. by the Chief Secretary to Govt.  
Vidhana Soudha,  
Bangalore and 4 others.

**Legal Practitioners for Applicant(s)**

Mr. Shivakumar. S  
**Party in person**

**Legal practitioners for respondent(s)**

Mr. Gokul Krishnan for R3  
M/s. TNC. Kaushik for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.11.2017  Applicant & counsel not present. Respondent counsel not present. MA 158/2017 is pending. Reply call on 21.11.2017.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>